## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI.

CP-05/2001 in OA-1721/95

New Delhi this the 12th day of March, 2001.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A) Hon'ble Dr. A. Vedavalli, Member(J)

Sh. Satya Narayan, S/o Sh. Pawan, R/o H.No.641-E Block, Mangol Puri, New Delhi.

Petitioner

(through Sh. B.S. Mainee, Advocate)

Versu

- Sh. S.P. Mehta, General Manager, Northern Railway, Baroda House, New Delhi.
- Sh. Om Prakash, Divl. Railway Manager, Northern Railway, Moradabad.

Respondents

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(through Sh. D.K. Srivastava, proxy for Sh. VSR Krishna, Advocate)

ORDER (ORAL) Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

Heard both sides.

Sh. Mainee has shown us a photocopy of Cheque No. 00254 dated 05.03.2001 of Rs. 1,80,708/-, the payment in full which respondents were required to make to petitioner.

In view of the above, CP-05/2001 dropped. Notices discharged.

(Dr. A. Vedavalli) Member(J)

Angolia (S.R. Adige)

Vice-Chairman(A)

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